

**PATNA HIGH COURT, PATNA**

**NOTIFICATION**

Dated : 14<sup>th</sup> October, 2019

No. 334 A : On being relieved of his present assignment, the services of Sri Nitish Kumar, Additional District & Sessions Judge, Muzaffarpur is placed at the disposal of the State Government in the Department of General Administration, Patna for his appointment as Presiding Officer, Special Court, Tirhut Area, Muzaffarpur under North Bihar Power Distribution Company Limited of Bihar State Power (Holding) Company Limited, Patna, on deputation basis, for a maximum period of three years.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 80480 / Dated, Patna the 14<sup>th</sup> October, 2019  
P.F.XIX-18-2010

Copy forwarded to the District & Sessions Judge, Muzaffarpur with a direction to Sri Nitish Kumar, Additional District & Sessions Judge, Muzaffarpur to make over charge of his office at Muzaffarpur, immediately on receipt of the notification of the State Government in the Department of General Administration, Patna placing his services at the disposal of the Energy Department Government of Bihar, Patna as also the notification of the Energy Department, Government of Bihar, Patna appointing him as Presiding Officer, Special Court, Tirhut Area, Muzaffarpur under North Bihar Power Distribution Company Limited of Bihar State Power (Holding) Company Limited, Patna, and to join his new assignment soon thereafter.

By order of the High Court,

Sd/- B.B. Pathak

Registrar General

Memo No. 80481-80498 / Dated, Patna the 14<sup>th</sup> October, 2019

Copy forwarded to Principal Secretary to the Government of Bihar, Department of General Administration, Patna with reference his department's notification no. 13579 dated 01.10.2019 / Principal Secretary, Energy Department, Government of Bihar, Patna / Secretary to the Government of Bihar, Law Department, Patna / Chairman-cum-Managing Director, Bihar State Power Holding Co. Ltd., Patna / Managing Director, North Bihar Power Distribution Co. Ltd., Patna / The Accountant General, Bihar, G.E.7, Birchand Patel Marg, Patna / Registrar (Vigilance), Patna High Court, Patna / Registrar (Administration), Patna High Court, Patna / Registrar (Appointment), Patna High Court, Patna / Registrar I/C I.T.-cum-C.P.C., Patna High Court, Patna / Registrar (Establishment) I/c, Patna High Court, Patna / Director, Bihar Judicial Academy, Gaighat, Patna / Member Secretary, B.S.L.S.A., Budh Marg, Patna / J.R.-cum-P.P.S. to Hon'ble the Chief Justice, Patna High Court, Patna / S.O. I/C, J.O.S.R.R., Patna High Court, Patna / S.O. I/C, A.D. (Misc.), Patna High Court, Patna / S.O. I/C, Monitoring Cell II, Patna High Court, Patna / Senior Programmer, Patna High Court, Patna for information.

Registrar General